

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH

C.P. No. 91/94 in
O.A. No. 687/93.

Date of decision 15.12.94.

Anwar Ahmed

.....Petitioner.

Vs.

Shri M. Sarajuddin Khan,
Divisional Railway Manager,
Western Railway, Kota Division,
Kota.

.....Respondent.

CORAM: HON'BLE MR. JUSTICE D.L. MEHTA, VICE CHAIRMAN.
HON'BLE MS. USHA SEN, ADMINISTRATIVE MEMBER.

For the petitioner - Mr. J.K. Kaushik, advocate.

For the respondent - Mr. Manish Bhandari, advocate.

O R D E R

(Hon'ble Mr. Justice D.L. MEHTA, Vice Chairman

...

This is a Contempt Petition filed by the petitioner to initiate contempt of court proceedings against the respondent for not complying with the order of this Tribunal dated 7.4.94 passed in O.A. No. 687/93.

2. In the light of the orders issued, the Contempt Petition is dismissed. Notice issued to the respondent is hereby discharged.

Usha Sen
(USHA SEN)
ADMINISTRATIVE MEMBER

D.L. Mehta
(D.L. MEHTA)
VICE CHAIRMAN

'MS'